

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1580

ANSWERED ON:11.12.2003

WELFARE SCHEMES FOR OLD PEOPLE

BHARTRUHARI MAHTAB;BHAWANA GAWALI (PATIL);K. KARUNAKARAN;RAJO SINGH;RAOSAHEB PATIL DANVE;T.T.V. DHINAKARAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of welfare schemes for old people being implemented in the country including its date of inception;
- (b) the details of proposal received from various State Governments/Union Territories administration and NGOs/Vos under such schemes and the funds allocated/released to them during-each of the last three years and the current year, scheme-wise, State/Union Territory-wise and NGO/VO-wise;
- (c) the funds utilized by them during the said period State/UT-wise and NGO/VO-wise;
- (d) the present number of Old Age Homes functioning in the country and the number of senior citizens being benefitted therefrom and the number of new old age homes to be opened during 2003-04, State-wise;
- (e) the number of cases of misutilisation of funds come to the notice of the Government and the action taken against those States/UTs/NGOs/Vos during the said period;and
- (f) the measures taken/to be taken by the Government for further expansion of schemes for old people and proper monitoring of funds utilization?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (NAGMANI):

(a) The Ministry of Social Justice and Empowerment is implementing two schemes for the welfare of the old people. The details of the two schemes are as under:

I. An Integrated Programme for older persons (Plan Scheme) : Under this scheme, financial assistance is provided on receipt of the recommendation of the State Government/UT administrations to the Non Governmental Organizations for setting up and continuance of Old Age Homes, Day Care Centres and Mobile Medicare Units as well as for supporting non-institutional services for the aged.

II. Assistance to Panchavati Raj Institutions/Voluntary Organizations/Self Help Groups for Construction of old age homes/multi service centres for Older persons (non Plan Scheme): This Central Non Plan Scheme aims at providing one time financial grant for construction of old age homes or service centres for older persons.

(b) and (c) The State-Wise/NGO-wise details of financial assistance given under the two schemes during the last three years and current year are given in the enclosed Statement-I and Statement-II).

(d) The State-wise present number of old age homes functioning in the country and the number of senior citizens being benefitted and the number of new old age homes to be set up during 2003-04 are given in the enclosed Statement-III.

(e) The details of NGOs blacklisted on account of misutilisation of Government funds and the action taken are given in the enclosed Statement-IV.

(f) The Ministry gives preferences to the fresh proposals for setting up old age homes, day care centres and mobile Medicare units in respect of those districts where there are no such projects. For monitoring of utilization of the Government funds, the Ministry considers the proposals for grant in aid only on receipt of Inspection Reports and recommendations from the concerned State Government/UT administration along with the utilization certificates every year.